

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO. 5234  
TO BE ANSWERED ON 24.07.2019**

**AMARAVATI GOVERNMENT COMPLEX**

5234 SHRI BALASHOWRY VALLABHANENI:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Ministry has received Detailed Project Reports (DPRs) of Amaravati Government Complex and Associated Infrastructure amounting to Rs. 39,937 crore of Government of Andhra Pradesh for sanction and if so, the details thereof;
- (b) whether Ministry has submitted the above DPRs for comments of the Ministry of Housing & Urban Affairs;
- (c) if so, the reasons for seeking comments from the Housing Ministry;
- (d) whether proposals from other States/UTs were sent to Housing and Urban Development Ministry earlier;
- (e) if so, the details thereof;
- (f) whether comments from Housing and Urban Affairs have been received on the above DPRs; and
- (g) if so, the details thereof and the time by which NITI Aayog is likely to give its approval for sanction of money to GoI?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING  
AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
STATISTICS AND PROGRAMME IMPLEMENTATION**

**(RAO INDERJIT SINGH)**

- (a) Yes Sir. NITI Aayog has received 33 Detailed Project Reports (DPRs) / proposals amounting to Rs.39,937 crores from Government of Andhra Pradesh on Amaravati Government Complex and other essential infrastructure in the capital city of State of Andhra Pradesh.

(b)&(c) Yes Sir. Ministry of Housing and Urban Affairs (MoHUA) is the nodal Ministry on the subject. Accordingly, the DPRs received from Government of Andhra Pradesh were sent to MoHUA for comments.

(d)&(e) NITI Aayog does not receive proposals for financial assistance for such projects. The proposals for financial assistance are received by the Ministries directly and they seek the views of NITI Aayog, wherever deemed necessary.

(f)&(g) MoHUA has informed that the DPRs are being examined by the Central Public Works Department (CPWD). In this regard, the CPWD has sought certain clarifications from the Government of Andhra Pradesh. MoHUA has been requested by NITI Aayog to submit its comments /views directly to the Ministry of Home Affairs and Ministry of Finance. NITI Aayog is not the approving or sanctioning authority for this project.

\*\*\*\*\*